

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 240**  
**(IB)-3428(ND)2019**

**IN THE MATTER OF:**

M/s. Northern Power Erectors Limited. ... Applicant/Petitioner

**Versus**

M/s. Bharat Heavy Electricals Limited ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 27.01.2021**

**CORAM:**

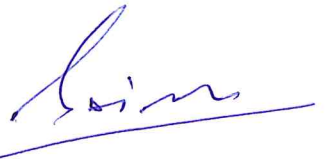
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Advocate Dhruvajit saikia & Adv. Megha Purohit, Advocates for  
OC/Applicant

**ORDER**

Renotify this case on 16<sup>th</sup> February, 2021.

  
**(T.S. Singh)**  
**Court Officer**